

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 6<sup>th</sup> May, 2016

No. HC.VII-167/2014/1967/A: Hon'ble the High Court has been pleased to direct the Judicial Officers of ***Nagaland Judicial Service*** to attend a three days ***Skill Development Programme***, organised by the Judicial Academy, Assam & NEJOTI ***on 25<sup>th</sup> – 27<sup>th</sup> May, 2016 at Dimapur.*** However, one officer may be detailed at the respective headquarter to deal with urgent judicial work.

The details of the Programme viz. venue, schedule etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to report at the venue at 09:00 a.m. positively.

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-167/2014/1968 - 1981/A, Dated : 06.05.2016

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

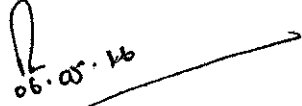
The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

5. The Registrar ( Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima. ***She is requested to ensure circulation of this Notification to all the Judicial Officers of her State and do the needful in this regard.***

8. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
9. The Administrative Officer, Judicial Academy, Assam.

10. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice L.S Jamir, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
06.05.16  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM